

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.05.2020 (FRIDAY)

COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Admission (Fresh Cases - Urgent Mentioning)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 478 of 2020	Jaiprakash Associates Vs. IDBI Bank Ltd & Ors.	Vishal Gupta	Sumant Batra, Kesar Das, Bishwajit Dubey
2.	Comp. App. (AT) (Ins) No. 480 of 2020	Jaypee Aman Owners Welfare Association Vs. NBCC (India) Ltd. & Ors.	Harshal Kumar	Sumant Batra

For Admission (After Notice - Urgent Mentioning)

3.	Comp. App. (AT) (Ins) No. 475 of 2020	NBCC (India) Ltd. Vs. ICICI Bank Ltd. Ors.	Prateek Kumar	Mahima Sareen-R1 Sumant Batra-R4 Bishwajit Dubey-R5 & Shantanu Chaturvedi
4.	Comp. App. (AT) (Ins) No. 474 of 2020	Sanjeev Kumar Vs. Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar